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## THE INDIAN RAILWAYS (AMENDMENT) ACT, 1972

No. 71 of 1972

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An Act further to amend the Indian Railways Act, 1890.

Be it enacted by Parliament in the Twenty third Year of the Republic of India as follows:

Short title.

- 1. This Act may be called the Indian Railways (Amendment) Act, 1972.
- 2. In sub-sections (1) and (2) of section 77, and in sub-section (3) of section 77C, of the Indian Railways Act, 1890, for the words "thirty days", 9 of 1 the words "seven days" shall be substituted.

Amendment of section 77 and 77C.